

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 12/AM11 HELD ON 23.06.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 12/87-NC-7/2010 of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ held on **23.06.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 11/AM11 held on 16.06.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-52	TETRA PAK INDIA PVT. LTD.	Status: Approved
	NC No.: 12/AM11	HQ F. No.	

Request: Modification in Standard Input–Output Norms at S. No. H-444.

Decision: The Norms Committee in its Meeting No. 9/AM11 held on 02.06.2010 considered the request dated 08.01.2009 of M/s Tetra Pak India Limited for amendment in SION at Sl. No. H-444 and allowed following amendment:

	Existing	Proposed
Description of Export Product	Aseptic packaging of Aluminium Foil of thickness less than 0.2 mm backed by paper, LDPE, with/without Polypropylene/MPM Strips	Aseptic packaging Material
Import item No. 4 new item viz. LK film to be added with the same wastage norm	LLDPE/HDPE/MLDPE granules	LLDPE/HDPE/MLDPE granules/ LK film.

2. The Norms Committee again considered the case in its Meeting No. 12/AM11 dated 23.06.2010 in view of observations of Directorate General of Foreign Trade in F. No. 01/87/171/00002/AM11/DES-VII that *“Is it possible for the export product ‘Asceptic Packaging Material’ to be there/ manufactured / used, which does not have any ‘aluminium foil’ , therein? If that is so then a Note would need to be added that the raw material claimed for import would have to be accounted for in the export product.”*

3. The representative of Deptt. of C&PC made oral submissions to the Committee that the export product namely “Asceptic Packaging Material” cannot be manufactured without the use of ‘Aluminium Foil’ and its use is mandatory. It was further submitted

that the export product is a specialized mode of packaging of liquid food like juices/milk, oil etc. which retains their quality over a long period of time without use of preservative or refrigeration.

4. Accordingly, the Committee decided to maintain its earlier decision as under:

Export ITEM	QTY	IMPORT ITEM	QTY
Aseptic Packaging Material	1MT	1. Relevant Duplex Paper Board/Bleached Paper/Bleached Paper Board/Kraft Paper	1.10 MT/MT content in the export product
		2. Aluminium Foil	1.10 MT/MT content in the export product
		3. LDPE Granules	1.10 MT/MT content in the export product
		4. LLDPE/HDPE/MLLDPE Granules/LK Film	1.12 MT/MT content in the export product
		5. Ethylene Acrylic Acid Copolymer/Adhesive Copolymer Granules	1.12 MT/MT content in the export product
		6. LS-Strips/Polypropylene Strips/Modified Polymetalosene Strips	Net to Net
		7. Printing Inks	12 Kg/MT of export product
		8. Photo Polymer Plates	0.5 No/MT of export product

The above recommendation be submitted to Competent Authority for being notified through Public Notice.

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3.1.2	Case No. A-53	JBF INDUSTRIES LTD.	HQ F. No. 01/87/050/00076/AM08/DES-VII	Status: Approved
	NC No.: 12/AM11 Dated: 23.06.2010	Adv. Lic. No. 0310428517 Dated 03.05.2007	RLA F. No. 03/94/040/00096/AM08	

Request: Revision of norms already fixed by Norms Committee.

Decision: With D/o C&PC OM No. 46011/67/2006-PC.II dated 12.03.2010, the Committee decided to allow quantity of import item at Sl. No. 3 and 4 as per SION H-207 or as applied by the firm, whichever is less, in supersession of earlier norms ratified in NC Meeting No. 11/AM10 held on 10.06.2009. Accordingly, following adhoc norms are fixed:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Chips – PTA Route	1 MT	1. Purified Terephthalic Acid (PTA)	0.8540 MT
		2. Mono Ethylene Glycol (MEG)	0.3296 MT
		3. Titanium Dioxide	0.0030 MT
		4. Antimony Trioxide	0.00038 MT

ONLINE CASES

Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Approved
HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39204900	63/0- "WARMAT" BRAND WARNING TAPE WITH TEXT IN ENGLISH AND ARABIC (Nawras) Colour-Yellow Colour of text-Black size: 50mmx0.5mmx200mtrs	1000.000	Coil/Roll	703500.00	16750.00 US\$
2	39204900	63/0- "WARMAT" BRAND VIRGIN GRADE WARNING BOARD WITH TEXT IN ENGLISH AND ARABIC (Nawras) Size : 200mmx2mmx100mtrs Colour:Red Colour of the Text:Black	2000.000	Coil/Roll	6866370.00	163485.00 US\$
				Total	7,569,870.00	180,235.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	23.790	M.T	1948401.00	46391.00 US\$	
2	39011090	LDPE GRANULES	39.980	M.T	3526236.00	839958.00 US\$	
3	39011010	LLDPE GRANULES	17.180	M.T	1407042.00	33501.00 US\$	
				Total	6,881,679.00	919,850.00	

Decision: With D/o C&PC OM No. 46011/62/2009-PC.II dated 15.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Warmat Brand Warning Tape with text in	1 Roll (Weight 4.95 kg +/-2%)	1. HDPE Granules	0.99 kg
		2. LDPE Granules	1.98 kg

English and Arabic		3. LLDPE Granules	1.98 kg
2. Warmat Brand virgin grade warning board with text in English and Arabic	1 Roll (Weight 38 kg +/-2%)	1. HDPE Granules	11.49 kg
		2. LDPE Granules	19.00 kg
		3. LLDPE Granules	7.60 kg

Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Approved
HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39200000	63/0- WARNING TAPE WARMAT TM BRAND WITH TEXT IN ENGLISH & ARABIC (2720 ROLLS) (NET CONTENT IN EXPORT PRODUCT: 13328 KGS.) (1) HDPE :- 2.94 KGS. PER ROLL (2) LDPE :- 1.96 KGS. PER ROLL . COLOUR OF WARNING TAPE: YELLOW COLOR OF TEXT: BLACK SIZE: 50MM x 0.5MM x 200 MTRS.	13328.000	K.G	1525711.47	31752.58 US\$

2	39200000	63/0- WARNING BOARD WARMAT BRAND (5400 ROLLS) (TOTAL NET WEIGHT OF EXPORT PRODUCT : 205200 KGS.) (1) HDPE: 22.80 KGS. PER ROLL. (2) LDPE: 15.20 KGS. PER ROLL..VIRGIN GRADE SIZE: 200MM x 2MM x 100 MTRS. COLOUR: RED COLOUR OF THE TEXT: BLACK	205200.000	K.G	20018004.79	416607.38 US\$
				Total	21,543,716.26	448,359.96

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES EXTRUDING GRADE	7996.800	K.G	453365.00	9262.00 US\$	
2	39011090	LDPE GRANULES EXTRUDING GRADE	5331.200	K.G	721951.00	14749.00 US\$	
3	39012000	HDPE GRANULES EXTRUDING GRADE	123120.000	K.G	10470125.00	213894.00 US\$	
4	39011090	LDPE GRANULES EXRTRUDING GRADE (1) THIS LICENCE IS ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009, SUBJECT TO FIXATION OF NORMS BY N.C. NEW DELHI.	82080.000	K.G	7410182.00	151383.00 US\$	
				Total	19,055,623.00	389,288.00	

Decision: With D/o C&PC OM No. 46011/62/2009-PC.II dated 15.06.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Warning Tape Warmat TM with text in English and Arabic	1 kg	1. HDPE Granules	0.600 kg
		2. LDPE Granules	0.400 kg
2. Warning Board Warmat Brand	1 kg	1. HDPE Granules	0.600 kg
		2. LDPE Granules	0.400 kg

Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Approved
HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701 19.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	62/0- Filled LLDPE Compound : Net Content of Input : LLDPE :84000.0Kgs Calcium Carbonate 210000.0Kgs,PE Wax 6000.0Kgs	300000.000	K.G	8820000.00	180000.00 US\$
				Total	8,820,000.00	180,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	Linear Low Density Polyethylene	88200.000	K.G	5704776.00	116424.00 US\$	
2	28365000	Filler as Calcium Carbonate	220500.000	K.G	1512630.00	30870.00 US\$	
3	34049020	Polyethylene Wax	6300.000	K.G	370440.00	7560.00 US\$	
				Total	7,587,846.00	154,854.00	

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 15.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled LLDPE Compound (containing 28+/-1% LLDPE, 70+/-1% Calcium Carbonate and 2% Polyethylene Wax)	1 kg	1. LLDPE Granules	0.2884 kg
		2. Calcium Carbonate	0.7210 kg
		3. Polyethylene Wax	0.0206 kg

Case No.:18/6/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Approved
HQ File :01/87/050/00035/AM11/	RLA File :11/24/040/00046/AM10/	Lic.No/Date:1110021988 11.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39029090	63/0- POLYBUTEN COMPOUND (NET CONTENTS: 1) POLYBUTEN - 97.600 M.T. 2) UV STABILIZER - 24.400 M.T. & 3) PACKING MATERIALS - PP GRANULES - 1.220 M.T.)	122.000	M.T	19208138.00	411750.00 US\$
				Total	19,208,138.00	411,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39029000	POLYBUTEN	100.528	M.T	7151688.00	153305.20 US\$	Value & Qty
2	38123020	U.V. STABILIZER	25.132	M.T	9320642.00	199799.40 US\$	Value & Qty
3	39021000	PACKING MATERIALS - PP GRANULES	1.281	M.T	92626.00	1985.55 US\$	Value & Qty

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				Total	16,564,956.00	355,090.15	
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Decision: With D/o C&PC OM No. 46011/24/2010-PC.II dated 15.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polybutene Compound (containing 80+/-1% Polybutene and 20+/-1% Stabilizer)	1 kg	1. Polybutene	0.824 kg
		2. UV Stabilizer	0.206 kg
		3. PP Granules	As per packing policy

Case No.:2/1/87-ALC1/2010	Party Name:SAATI INDIA PVT LTD	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Approved
HQ File :01/87/050/00437/AM10/	RLA File :03/95/040/00854/AM10/	Lic.No/Date:0310566219 24.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	71/0- Saatifil Acoustex 006 – coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	417.000	Meter	239009.00	5085.28 US\$
2	39239090	71/0- Saatifil Acoustex 010 – coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	4167.000	Meter	1735580.00	36927.23 US\$
3	39239090	71/0- Saatifil Acoustex 025 – coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	417.000	Meter	359767.00	7654.61 US\$
		71/0- Saatifil Acoustex 032 – coloured Polyester Mesh				

4	39239090	71/0- Saatifil Acoustex 006 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	25000.000	Meter	39578604.00	842067.90 US\$
5	39239090	71/0- Saatifil Acoustex 045 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	417.000	Meter	324290.00	6899.79 US\$
6	39239090	71/0- Saatifil Acoustex 047 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	417.000	Meter	651309.00	13857.65 US\$
7	39239090	71/0- Saatifil Acoustex 065 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	8334.000	Meter	14872778.00	316442.10 US\$
8	39239090	71/0- Saatifil Acoustex 075 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	4167.000	Meter	8259662.00	175736.60 US\$
9	39239090	71/0- Saatifil Acoustex 090 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	8334.000	Meter	6431226.00	136834.60 US\$
10	39239090	71/0- Saatifil Acoustex 145 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	1667.000	Meter	2359632.00	50204.94 US\$
11	39239090	71/0- Saatifil Acoustex 160 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	1667.000	Meter	2993876.00	63699.48 US\$
12	39239090	71/0- Saatifil Acoustex 260 - coloured Polyester Mesh SYNTHETIC FABRICS POLYESTER	834.000	Meter	1411398.00	30029.75 US\$
13	39239090	71/0- Saatifil MET Acoustex AL003 Polyester Mesh SYNTHETIC FABRICS POLYESTER	834.000	Meter	1416325.00	30134.58 US\$
14	39239090	71/0- Saatifil MET Acoustex AL006 Polyester Mesh SYNTHETIC FABRICS POLYESTER	834.000	Meter	1534580.00	32650.63 US\$
15	39239090	71/0- Saatifil MET Acoustex AL010 Polyester Mesh SYNTHETIC FABRICS POLYESTER	2500.000	Meter	6139896.00	130636.10 US\$
16	39239090	71/0- Saatifil MET Acoustex AL032 Polyester Mesh SYNTHETIC FABRICS POLYESTER	4167.000	Meter	10056181.00	213961.30 US\$
				Total	98,364,113.00	2,092,822.54

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39239090	Saatifil Acoustex 006 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	500.000	Meter	520675.00	11078.17 US\$	Value & Qty
2	39239090	Saatifil Acoustex 010 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	5000.000	Meter	1509200.00	32110.60 US\$	Value & Qty
3	39239090	Saatifil Acoustex 025 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	500.000	Meter	312841.00	6656.18 US\$	Value & Qty

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4	39239090	Saatifil Acoustex 032 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	300000.000	Meter	33981360.00	723008.00 US\$	Value & Qty
5	39239090	Saatifil Acoustex 045 - coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	500.000	Meter	281992.00	5999.82 US\$	Value & Qty
6	39239090	Saatifil Acoustex 047 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	500.000	Meter	566356.00	12050.10 US\$	Value & Qty
7	39239090	Saatifil Acoustex 065 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	10000.000	Meter	12932850.00	275167.00 US\$	Value & Qty
8	39239090	Saatifil Acoustex 075 - coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	5000.000	Meter	7182280.00	152814.00 US\$	Value & Qty
9	39239090	Saatifil Acoustex 090 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	10000.000	Meter	5592370.00	118987.00 US\$	Value & Qty
10	39239090	Saatifil Acoustex 145 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	2000.000	Meter	2051854.00	43656.50 US\$	Value & Qty
11	39239090	Saatifil Acoustex 160 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	2000.000	Meter	2603370.00	55390.90 US\$	Value & Qty
12	39239090	Saatifil Acoustex 260 coloured Polyester Fabric SYNTHETIC FABRICS POLYESTER	1000.000	Meter	1227303.00	26112.80 US\$	Value & Qty
13	39239090	Saatifil MET Acoustex AL003 Polyester Fabric SYNTHETIC FABRICS POLYESTER	1000.000	Meter	1231587.00	26204.00 US\$	Value & Qty
14	39239090	Saatifil MET Acoustex AL006 Polyester Fabric SYNTHETIC FABRICS POLYESTER	1000.000	Meter	1334417.00	28391.90 US\$	Value & Qty
15	39239090	Saatifil MET Acoustex AL010 Polyester Fabric SYNTHETIC FABRICS POLYESTER	3000.000	Meter	5339040.00	113597.00 US\$	Value & Qty
16	39239090	Saatifil MET Acoustex AL032 Polyester Fabric SYNTHETIC FABRICS POLYESTER	5000.000	Meter	8744505.00	186053.00 US\$	Value & Qty
				Total	85,412,000.00	1,817,276.97	

Decision: With D/o C&PC OM No. 46011/72/2009-PC.II dated 21.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Saatifil Acoustex Coloured	1 Sq. Mtr.	Relevant Saatfill Accoustex	1.05 Sq. Mtr.

Polyester Mesh (Thickness
48mm to 125 mm Width
130mm to 1000mm)

Coloured Polyester Fabric
(Thickness 48mm to
125mm Width 1200mm)

Case No.:1/12/87-ALC1/2010

Party Name:MACRO POLYMERS P. LTD.

Meet No/Date:12/87-ALC1/2010
23.06.2010

Status:
Approved

HQ File :01/87/050/00110/AM11/

RLA File :08/24/040/00081/AM11/

Lic.No/Date:0810089563
10.06.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin S 5060 (Resin content 70%)	100000.000	K.G	5934000.00	129000.00 US\$
				Total	5,934,000.00	129,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	40600.000	K.G	1564000.00	34000.00 US\$	Qty
2	29173500	Phthalic Anhydride	22700.000	K.G	1334000.00	29000.00 US\$	Qty
3	29054290	Pentaerithritol	7000.000	K.G	598000.00	13000.00 US\$	Qty

4	29054500	Glycerin	10400.000	K.G	230000.00	5000.00 US\$	Qty
5	29023000	Mineral Turpentine Oil (MTO) Condn...:- This Lic issued under para 4.7.1 of H.B. 2009-14 norms fixed by ALC vide M.No.01/87- ALC1/2010 dtd. 07.04.2010 RLA F.No.08/24/40/234/am10	31500.000	K.G	1426000.00	31000.00 US\$	Qty
				Total	5,152,000.00	112,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (70% Resin Content)	1 kg	1. Distilled Fatty Acid	0.406 kg
		2. Phthalic Anhydride	0.227 kg
		3. Pentaerithritol	0.070 kg
		4. Glycerine	0.104 kg
		5. Mineral Turpentine Oil	0.315 kg

3.2 Following application is **closed**:

ONLINE CASE

Case No.: 8/51/87-ALC1/2009	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status : Closed
HQ File :01/87/050/00398/AM10/	RLA File :05/23/040/00172/AM10/	Lic.No/Date:0510258028 09.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40111010	62/0- STEEL RADIAL PASSENGER CAR TYRES (TUBE TYPE) REINFORCED WITH POLYESTER TYRE CORD FABRIC AUTOMOBILE TYRES FOR PASSENGER CAR APPLICATIONS	208254.000	K.G	23863020.00	515400.00 US\$
2	40131020	62/0- BUTYL TUBES (OTHER THAN CYCLE TUBES) BUTYL TUBES FOR AUTOMOBILE APPLICATIONS	35220.000	K.G	4958730.00	107100.00 US\$
				Total	28,821,750.00	622,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012200	NATURAL RUBBER	36923.000	K.G	5576916.00	118155.00 US\$	
2	40021900	SYNTHETIC RUBBER PBR	17743.000	K.G	2177451.00	46132.00 US\$	
3	40022000	SYNTHETIC RUBBER - SBR 1502	26490.000	K.G	3000777.00	63576.00 US\$	
4	40022000	SYNTHETIC RUBBER - SBR 1712	13703.000	K.G	1455271.00	30832.00 US\$	
5	28030010	CARBON BLACK	59269.000	K.G	3077251.00	65196.00 US\$	
6	59021090	NYLON TYRE CORD WARP SHEET (UNDIPPED)	666.000	K.G	103800.00	2199.00 US\$	
						7972.00	

7	72179011	BEAD WIRE	7247.000	K.G	376277.00	US\$	
8	38121000	RUBBER CHEMICALS (ANTIOXIDANT, ACCELERATOR, ANTIOZONANT, RETARDERS AND PEPTIZERS)	729.000	K.G	486538.00	10308.00 US\$	
9	28170000	ZINC OXIDE	1937.000	K.G	91415.00	1937.00 US\$	
10	39094020	MISCELLANEOUS CHEMICALS (PARAFFIN WAX, PIGMENTS, SOFTNER & PLASTISIZERS, SULPHUR, STEARIC ACID, SYNTHETIC RESIN, BONDING/ COUPLING AGENT, ACTIVATORS)	26157.000	K.G	1216344.00	25770.00 US\$	
11	29072100	RESORCINOL	229.000	K.G	46494.00	985.00 US\$	
12	73121030	STEEL TYRE CORD	13599.000	K.G	1412119.00	29918.00 US\$	
13	59022090	POLYESTER TYRE CORD FABRIC	7830.000	K.G	1330533.00	28189.00 US\$	
14	40023100	BUTYL RUBBER	18667.000	K.G	3762141.00	79706.00 US\$	
15	28030010	CARBON BLACK	10566.000	K.G	548587.00	11623.00 US\$	
				Total	24,661,914.00	522,498.00	

Decision: The firm vide their letter dated 11.06.2010 has informed that the subject licence has been surrendered to CLA, New Delhi due to some technical problems and a fresh advance authorization has been obtained. Hence, the case is **closed**.

3.3 Following applications are **deferred**:

ONLINE CASES

2	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:04.08.2010
	Position: D/L No. 46011/83/2009-PC.II dated 23.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 15.03.2010. Reply is still awaited from the firm. Final Reminder may be issued to firm by DGFT.			

4	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:04.08.2010
	Position: D/L issued by DIPP on 10.03.2010, followed by reminder from DGFT on 31.03.2010. Final reminder may be issued to firm by DGFT.			

5	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:04.08.2010
	Position: D/L No. 46011/83/2009-PC.II dated 23.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 15.03.2010. Reply is still awaited from the firm. Final Reminder may be issued to firm by DGFT.			

6	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:12/87-ALC1/2010	Status:
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7			23.06.2010	Deferred
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:21.07.2010
	Position: D/L issued by DIPP on 31.03.2010, followed by reminder from DGFT on 12.04.2010. Final reminder may be issued to firm by DGFT.			

8	Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

10	Case No.:10/8/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00065/AM11/	RLA File :03/94/040/00929/AM10/	Lic.No/Date:0310558207 02.02.2010	Defer Date:21.07.2010
	Position: D/o C&PC will furnish comments.			

11	Case No.:1/51/87-ALC1/2009	Party Name:KWALITY POLYMERS PVT LTD	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00391/AM10/	RLA File :03/94/040/00823/AM10/	Lic.No/Date:0310558337 03.02.2010	Defer Date:14.07.2010
	Position: Application is to be sent to DIPP.			

	Case No.:14/51/87-ALC1/2009	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
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13	HQ File :01/87/050/00404/AM10/	RLA File :03/95/040/00735/AM10/	Lic.No/Date:0310559812 11.02.2010	Defer Date: 14.07.2010
Position: D/o C&PC will furnish comments.				

14	Case No.:17/6/87-ALC1/2010	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00034/AM11/	RLA File :04/24/040/00299/AM10/	Lic.No/Date:0410112186 09.03.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

17	Case No.:3/9/87-ALC1/2010	Party Name:ATUL LIMITED,	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00087/AM11/	RLA File :08/24/040/00013/AM11/	Lic.No/Date:0810088392 21.04.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:2/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00111/AM11/	RLA File :05/24/040/00087/AM11/	Lic.No/Date:0510265844 10.06.2010	Defer Date:14.07.2010
	Position: New Case; copy of application awaited from RLA.			

20	Case No.:3/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00112/AM11/	RLA File :05/24/040/00090/AM11/	Lic.No/Date:0510265845 10.06.2010	Defer Date:14.07.2010

Position: New Case; copy of application awaited from RLA.

21	Case No.:4/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00113/AM11/	RLA File :05/24/040/00091/AM11/	Lic.No/Date:0510265847 10.06.2010	Defer Date:14.07.2010
	Position: New Case; copy of application awaited from RLA.			

22	Case No.:5/12/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00114/AM11/	RLA File :05/24/040/00093/AM11/	Lic.No/Date:0510265849 10.06.2010	Defer Date:14.07.2010
	Position: New Case; copy of application awaited from RLA.			

23	Case No.:6/12/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00115/AM11/	RLA File :31/24/040/00023/AM11/	Lic.No/Date:3110043548 11.06.2010	Defer Date:14.07.2010
	Position: New Case; copy of application awaited from RLA.			

24	Case No.:7/12/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00116/AM11/	RLA File :31/24/040/00008/AM11/	Lic.No/Date:3110043538 11.06.2010	Defer Date:14.07.2010
	Position: New Case; copy of application awaited from RLA.			

25	Case No.:8/12/87-ALC1/2010	Party Name:S.M. CHEMICALS	Meet No/Date:12/87-ALC1/2010 23.06.2010	Status: Deferred
	HQ File :01/87/050/00117/AM11/	RLA File :03/95/040/00180/AM11/	Lic.No/Date:0310578618 14.06.2010	Defer Date:14.07.2010
	Position: New Case; copy of application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
